

ITEM NO.1501

Court 5 (Video Conferencing)

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

R.P.(C) Nos.1835-1836/2020 in SLP(C) Nos.31037-31038/2016

(Arising out of impugned final judgment and order dated 20-07-2020 in SLP(C) No.31037/2016 20-07-2020 in SLP(C)No.31038/2016 passed by the Supreme Court Of India)

ABDUL AHAD & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(exemption From Filing Affidavit, Intervention Application
Intervention/ Impleadment)

WITH

R.P.(C) No. 1988-1989/2020 in SLP(C) Nos.31037-31038/2016
(Application for listing review petition in open court
exemption from filing affidavit, exemption from filing c/c of the
impugned judgment)

Date : 17-08-2021 These matters were called on for pronouncement of
judgment today.

For the Parties

Mr. Neeraj Kishan Kaul, Sr. Adv.

Mr. Alakh Alok Srivastava, AOR
Ms. Pritha Suri, Adv.

Mr. Alakh Alok Srivastava, AOR
Mr. Chandan Kumar Singh, Adv.

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Ms. Manisha Suri, Adv.
Mr. Nailendu Vatsyayan,adv.
Mr. Nishi kant Singh,adv.
Ms. Geetanjali Setia,adv.
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Dr. P. George Giri, AOR
Ms. Jasmin Kurian Giri, Adv.
Mr. Ravi Sagar, Adv.
Mr. Linto K.B., Adv.
Mr. Saratendu Kumar Bose, Adv.
Mr. Naveen Kumar Dass, Adv.
Mr. Anil Kumar Shukla, Adv.

Ms. Aishwarya Bhati, ASG
Mr. Gurmeet Singh Makkar, AOR
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Ms. Aakanksha Kaul, Adv.
Mr. Shiv Mangal Sharma, Adv.
Mr. B.V. Balaram Das, Adv.

Mr. Pradeep Kumar Mittal Adv
Ms. Mona K. Rajvanshi, AOR
Mr. Anurag Kashyap, Adv

Mr. Dhawal Mohan Adv
Mr. Gaurav Sharma AOR
Mr. Prateek Bhatia Adv.

Hon'ble Mr. Justice B.R. Gavai pronounced the judgment of the Bench comprising Hon'ble Mr. Justice L. Nageswara Rao, His Lordship and Hon'ble Mr. Justice Krishna Murari.

The Review Petitions are dismissed in terms of the signed reportable judgment. Pending applications, if any shall also stand disposed of.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master

(Signed reportable judgment is placed on the file)